NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 44/(MAH)/2015/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2016 AT 10.30 AM.

NAME OF THE PARTIES: M/s. Ace Oilfield Supply Inc. & Anr.

M/s. Oil Tools International Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|----------|---|---------------------|--|
| 2) MF | MR. VIVEK KOHLI, A MG. ANUBHA SINGH, , R. HEMANT TELKAR R. NIKHIL MATHUR , | Adv Petrhoners, Adv | Quella lingt. |
| 5. Ad | v. Rahul Chitaris 16 Adr. V. dya Nav v Resp. No. 5 | | Vidya Navi |
| 60 Mg al | . Phiroze Colabawa w Mr. Prathamesh amat i/b | lla Coursels | Mamot |
| 9. C | 4. Anshul Bhatt s Anshul Bhatt Res. No. 1 + 4 | PCS | And the second of the second o |

Order

C.P No. 44/397-398/NCLT/MB/MAH/2015

The Petitioner side arguments are complete, the Respondent side is directed to complete their submissions on the next date of hearing, after which, the Petitioner side shall complete rejoining submissions as well.

List this matter for completion of oral submissions on 18.08.2016, 19.08.2016 & 06.09.2016.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd-

V. NALLASENAPATHY Member (Technical)

Dated: 27th July, 2016.